

S. No.	Stations Name
15	Calcutta
16	Calicut
17	Car N cobar
18	Chandigarh (IAF)
19	Cochin (Navy)
20	Coimbatore
21	Delhi
22	Dibrugarh
23	Dimapur
24	Guwahati
25	Gaya
26	Goa (Navy)
27	Gorakhpur (IAF)
28	Gwalior (IAF)
29	Hyderabad
30	Imphal
31	Indore
32	Jaipur
33	Jammu (IAF)
34	Jamnagar (IAF)
35	Jodhpur (IAF)
36	Jorhat
37	Kanpur
38	Khajuraho
39	Lucknow
40	Ludhiana
41	Madras
42	Mangalore
43	Madurai
44	Nagpur
45	Patna
46	Port Blair
47	Pune
48	Raipur

S. No.	Stations Name
49	Ranchi
50	Rajkot
51	Silchar (IAF)
52	Srinagar (IAF)
53	Tezpur
54	Tirupathi
55	Tiruchirappalli
56	Trivandrum
57	Udaipur
58	Vadodara
59	Varanasi

Handling of Cargo at the Sahar International Airport

*69. SHRI K. M. KHAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state;

(a) whether handling of cargo at the Sahar International Airport has been entrusted to the International Airports Authority of India;

(b) if so, the reasons therefor;

(c) whether such move of Government has agitated the Air India Employees Guild;

(d) if so, the details thereof;

(e) whether Government propose to take steps to end the agitations due to this handling; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b) At Bombay Airport, International Airports Authority acts as the custodian of cargo, while cargo handling activities are carried out by Air India Ltd. In order to bring the operations under

a single agency a decision was taken in May, 1994 to entrust the entire cargo handling operations at Bombay Airport to International Airports Authority w.e.f. 15-6-94. Implementation of the decision was, however, deferred subsequently.

(c) and (d) The Air India Employees Guild was of the view that the proposed entrusting of entire cargo handling operations to IAAI would adversely affect the interest of employees of Air India Limited.

(e) and (f) With the decision to defer proposed handing over of entire cargo handling activities at Bombay Airport to International Airports Authority of India, the Guild did not resort to any industrial action and there has been no disruption in the working of cargo terminal at Bombay Airport.

International Medical Commission's on the Spot Study at Bhopal

*70. SHRI RAMACHANDRAN
PILLAI:

SHRI M. A. BABY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the letter from International Medical Commission on Bhopal to the CEO of Union Carbide after the Commission's on the spot study at Bhopal; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) and (b) Gov-

ernment has not received a copy of the said letter.

उत्तर प्रदेश में सरकारी क्षेत्र के उपक्रमों का कार्य निष्पादन

*71. मौलाना अबुलकलाम खान
आजमो: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश स्थित केन्द्रीय सरकार के सरकारी क्षेत्र के प्रत्येक उपक्रम में अब तक किए गए कुल निवेश का ब्यौरा क्या है;

(ख) इन उपक्रमों का वार्षिक उत्पादन कितना है और इनको गत तीन वर्षों के दौरान कितना-कितना लाभ अथवा घाटा हुआ;

(ग) क्या सरकार इनमें से किसी उपक्रम को निजी क्षेत्र को सौंपने का विचार रखती है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा साहू): (क) और (ख) 31.3.1993 तक केन्द्रीय सरकारी क्षेत्र के 17 उपक्रमों के पंजीकृत कार्यालय उत्तर प्रदेश राज्य में अवस्थित थे। सरकारी क्षेत्र के प्रत्येक उपक्रम में किए गए पूंजीनिवेश, उनके कुल कारोबार तथा विगत तीन वर्षों के दौरान प्रत्येक उपक्रम द्वारा अर्जित निवल लाभ/उठाये गए घाटे का ब्यौरा सलगन विवरण में दिया गया है। (नीचे देखिए)

(ग) और (घ) ऐसा कोई निर्णय नहीं किया गया है।